

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:6728
ANSWERED ON:17.05.2012
SECOND GENERATION REFORMS
Tanwar Shri Ashok

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Government is considering to introduce second generation reforms in legal education;
- (b) if so, the details thereof; and
- (c) the steps taken by the Government in this regard alongwith measures to promote litigation practice among students from National Law Schools?

Answer

MINISTER OF LAW AND JUSTICE (SHRI SALMAN KHURSHID)

- (a) No, Madam.
- (b) and (c) Does not arise.